

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

9

C.P No. 852/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES: Aesthetique Solutions (Heena Prakash Desai)  
V/s.  
Best Deal Tv Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
9	Amrita Kharkar i/b Malvi Ranchoddas & Co.		

ORDER

CP No.852/ I&BP/NCLT/MB/MAH/2017

At request of the Applicant Counsel, list this matter on 11.8.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASHKUMAR**  
Member (Judicial)